

THE GAUHATI HIGH COURT

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTICE

Dated: Guwahati, the 18th January, 2023

In continuation to the earlier notice dated 17-05-2021, all the Learned Advocates are hereby requested to submit their details in the format given below via Email at **advocatedetailsghc@gmail.com** on or before **31-01-2023**, for completion of the e-Registration process of the learned Advocates in the Advocates' Database of the Gauhati High Court.

BY ORDER
R. S. Tapadh
18.01.23
REGISTRAR (JUDICIAL & IT)

FORM-A

(to be filled in Capital letters)

ADVOCATE'S DETAILS FOR UPDATION OF MASTER DATABASE

Name of Advocate (Short name for Cause-list)		FOR OFFICE USE Advocate Code : <input type="text"/> Remarks (if any) : Acknowledgement Received Date :
Full Name		
Date of Birth		
Bar Registration No.		
Gender		
e-mail ID		
Mobile No.		
Phone No. 1		
Phone No. 2		
Fax No.		
	Office/Chamber	Residence
Address		
State & PIN		
District		
Town		
Ward		
Taluka/Sub-Div.		
Village		

Date :

Signature of the Advocate

Acknowledgement Slip

Name of Advocate		FOR OFFICE USE ONLY
Mobile No.		Advocate's Code <input type="text"/>

Authorised Signatory

(LD. ADVOCATES WHO HAVE ALREADY SUBMITTED FILLED UP FORMS WITH COMPLETE DETAILS EARLIER, NEED NOT TO SUBMIT